

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP(CAA) No.377/KB/2017
CA(CAA) No.162/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th November 2017, 10.30 A.M

Name of the Company		Sai Sponge (India) Pvt Ltd & Anr.		
Under Section		230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of		Signature with date
1.	MANOJ KR BANTHIA, Pcs	Petitioners	P. Bose	24/11/2017
2.	PRITHA BOSE, Pcs			
3.	Ms TIAINLA Dy Director	o/o RDC (ER) Ministry of Corporate Affairs, GOI	is	24.11.17

ORDER

Ld. Pr. CS for the petitioners and Ms. Tiainala, Dy. Director from the O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, representing the Central Government are present.

Heard. Reserved for order.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)